

**आयकर अपीलिय अधिकरण "ए" न्यायपीठ पुणे में ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE**

**(Through Virtual Court)**

**BEFORE SHRI R.S. SYAL, VICE PRESIDENT**  
**AND**  
**SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

| Sl. No.      | ITA No.                  | Name of Appellant  | Name of Respondent                               | Asst. Year            |
|--------------|--------------------------|--|--|-----------------------|
| 1            | 2310/PUN/2017            | M/s. A.P. Builders,<br>C/o Partner Mr. Amod<br>Subhash Pingle, 154,<br>Mahatma Society, Road No.<br>11, Near Gandhi Bhavan,<br>Kothrud,<br>Pune-411038<br><br>PAN : AACFA0846L   | ITO, Ward-<br>3(1),<br>Pune                      | 2004-05               |
| 2            | 1268/PUN/2017            | Radheshyam R. Agarwal,<br>S. No. 42/43, Roshini Villa,<br>Kasturba Housing Society,<br>Vishrantwadi,<br>Pune - 411015<br><br>PAN : AAOPA7152M  | DCIT, Circle-<br>7,<br>Pune                      | 2013-14               |
| 3            | 2860/PUN/2016            | Pralhad Raman Choudhary,<br>Shri Krishna Bunglow,<br>Kadlag Mala, Gangapur<br>Road, Nashik - 422005<br><br>PAN : AAQPC8695K  | ITO, Central-1<br>Nashik                         | 2007-08               |
| 4            | 2861/PUN/2016            | Pralhad Raman Choudhary,<br>Shri Krishna Bunglow,<br>Kadlag Mala, Gangapur<br>Road, Nashik - 422005<br><br>PAN : AAQPC8695K  | ITO, Central-1<br>Nashik                         | 2011-12               |
| 5            | 2862/PUN/2016            | Pralhad Raman Choudhary,<br>Shri Krishna Bunglow,<br>Kadlag Mala, Gangapur<br>Road, Nashik - 422005<br><br>PAN : AAQPC8695K  | ITO, Central-1<br>Nashik                         | 2012-13               |
| 6<br>to<br>8 | 1325 to<br>1327/PUN/2017 | Jaysingpur Udgaon Sahakari<br>Bank Ltd.,<br>Jaysingpur now known as<br>Dr. Appasaheb urf Sa. Re.<br>Patil Jaysingpur Udgaon<br>Sahakari Bank Ltd.<br>Jaysingpur,<br>Tal.-Shirol,<br>Distt.-Kohapur<br><br>PAN : AAAAJ0591Q | ACIT,<br>Ichalkaranji<br>Circle,<br>Ichalkaranji | 2007-08 to<br>2009-10 |

|                       |  |
|-----------------------|--|
| Assessee by           | Sl. No. 1 & 2 - None<br>Sl. No. 3 to 8 - Shri Pramod Shingte                         |
| Revenue by            | Sl. No. 1 & 6 to 8 - Shri S.P. Walimbe<br>Sl. No. 2, 3, 4 & 5 - Shri Vitthal Bhosale |
| Date of hearing       | 16-03-2021   |
| Date of pronouncement | 16-03-2021   |

**आदेश / ORDER**

These eight appeals by different assessees for the different assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assessees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR has no objection in case all the assessees wish to withdraw the appeals.

4. In view of the request made by the assessees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 16<sup>th</sup> March, 2021.

Sd/-  
(R.S. Syal)  
VICE PRESIDENT

Sd/-  
(S.S. Viswanethra Ravi)  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 16<sup>th</sup> March, 2021.

RK

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,  
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune